

From,

Som Prabha Mishra, HJS
I/c Joint Registrar (Judicial) (Services),
High Court of Judicature
at Allahabad

To,

The Director,
Institute of Judicial Training & Research, U.P.,
Vineet Khand, Gomati Nagar,
Lucknow

No. 488 /Admin. (Services)/2016

Dated: Allahabad: September 12, 2016

Subject: One day Orientation Programme on “Strengthening the Juvenile Justice System” at JTRI, U.P., Lucknow.

Sir,

With reference to your letter no. Pri. Mag. Trg. 2016/ JTRI/ 1415 dated 06.09.2016 on the above subject, I am directed to inform you that the Court has been pleased to approve the One day Orientation Programme on “Strengthening the Juvenile Justice System for Principal Magistrates, Juvenile Justice Boards of U.P. **scheduled on 26.09.2016** and nominate the officers mentioned in List-'A' for aforesaid orientation programme **scheduled on 26.09.2016** at JTRI, UP, Lucknow.

I am further to say that the Court has also been pleased to approve that TA/DA of the participants for the aforesaid orientation programme shall be drawn by the participants from their respective District Courts and not from the Judicial Training & Research Institute, U.P., Lucknow.

I am, therefore, to request you to take necessary steps accordingly.

Yours faithfully,

Encl:- As above

Sd/-

I/c Joint Registrar (Judicial) (Services)

No. 488 (i)/Admin. (Services)/2016 dated: September 12, 2016

Copy forwarded for information and necessary action to :

1. The Principal Secretary (Judicial) & L.R., Govt. of U.P., Lucknow.
2. All the District & Sessions Judges with the request to kindly inform the officers concerned accordingly and direct them to report at JTRI, Lucknow on the scheduled date, for participation in the aforesaid training.
3. The O.S.D. (Judicial) (Computer)/ I/c Computer Centre, High Court, Allahabad.

Sd/-

Assistant Registrar (Services)

**List of Participants for One Day Orientation Programme on
“Strengthening the Juvenile Justice System” for Principal Magistrates,
Juvenile Justice Boards of U.P. at JTRI on 26-09-2016**

Sl. No	Name S/Sri	Designation	Place of posting
1.	Rakesh Kumar Gautam	Addl. Civil Judge, Sr. Div./ ACJM	Agra
2.	Kumar Mayank	ACJM	Aligarh
3.	Manoj Kumar Shasan	Judicial Magistrate	Allahabad
4.	Harbans Narain	CJM.	Auraiya
5.	Asad Ahmad Hashmi	ACJM	Azamgarh
6.	Anupam Shaurya	Judicial Magistrate	Bahraich
7.	Saurabh Kumar Verma	Judicial Magistrate	Ballia
8.	Tabrez Ahmad	ACJM	Banda
9.	Kamlapati-II	Judicial Magistrate	Barabanki
10.	Shakti Singh	ACJM	Bareilly
11.	Manoj Kumar-I	ACJM	Basti
12.	Smt. Chanchal	ACJM	Bijnor
13.	Amarjeet	ACJM	Budaun
14.	Prabodh Kumar	Judicial Magistrate	Bulandshahr
15.	Sunil Kumar-VI	Judicial Magistrate	Deoria
16.	Vibhanshu Sudheer	Judicial Magistrate	Etah
17.	Smt. Sushil Kumari	Judicial Magistrate	Etawah
18.	Smt. Karuna Singh	Judicial Magistrate	Faizabad
19.	Vijay Kumar Gupta-II	Judicial Magistrate	Farrukhabad
20.	Jasvir Singh Yadav	Judicial Magistrate	Fatehpur
21.	Smt. Shiv Kumari	Judicial Magistrate	Firozabad
22.	Vijay Kumar –III	Judicial Magistrate	Gautam Budh Nagar
23.	Abhimanyou Singh	ACJM	Ghaziabad
24.	Nitesh Kumar Sinha	Addl. Civil Judge (J.D.)	Ghazipur
25.	Sumit Premi	Judicial Magistrate	Gonda
26.	Vinay Kumar-II	Judicial Magistrate	Gorakhpur
27.	Vikas Kumar-II	ACJM	Hamirpur
28.	Mahendra Kumar-II	Judicial Magistrate	Hardoi
29.	Hrishikesh Pandey	Judicial Magistrate	Jaunpur
30.	Satyendra Singh Verma	Judicial Magistrate	Jhansi
31.	Sushri Archana Tiwari	ACJM	Kannauj
32.	Smt. Richa Upadhyay	Metropolitan Magistrate	Kanpur Nagar
33.	Shiv Kumar III	ACJM	Kasganj
34.	Ramesh Chandra-II	Civil Judge (S.D.)	Kaushambi
35.	Mrityunjay Srivastava	Judicial Magistrate	Lakhimpur Kheri
36.	Kush Kumar	ACJM	Mehroni (Lalitpur)
37.	Ritish Sachdeva	ACJM	Lucknow
38.	Diwakar Dwivedi	Civil Judge (S.D.)	Maharajganj
39.	Mahendra Kumar Singh	Civil Judge (J.D.)	Mahoba
40.	Anil Kumar VIII	ACJM	Mainpuri
41.	Rakesh Patel	ACJM	Meerut
42.	Smt. Jyotsna Yadav	Judicial Magistrate	Mirzapur
43.	Smt. Seema Kumari	Judicial Magistrate	Muzaffarnagar
44.	Smt. Sandeepa Yadav	ACJM	Pratapgarh
45.	Smt. Tarkeshwari Singh	Judicial Magistrate	Rampur
46.	Sanjay Kumar Gond	Civil Judge (S.D.)	Sant Kabir Nagar
47.	Vishnu Prasad Agrawal	CJM	Siddharth Nagar
48.	Anil Kumar Kharwar	ACJM	Sonbhadra
49.	Smt. Sarvottama Nagesh Sharma	Judicial Magistrate	Sultanur
50.	Smt. Meenakshi Sonker	Judicial Magistrate	Unnao